

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.12.2019

NOTICE

Take notice that the following matters Adjourned on 18.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	18.11.2019	06.01.2020
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	18.11.2019	06.01.2020

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- 1. Notice Board**
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By Order

-sd/-

Registrar